

DIVISION BENCH

ITEM NO.180

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA NO.30/2022, CONT. A. NO.04/2023 & CA NO.21/2023

IN CP NO.24/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ORIENTAL STONE INDUSTRY (HK) CO. LTD & ANR V/S YOYOGO TEXTILE INDUSTRY PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 11th July, 2024.

**-Sd-
(Court Officer)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*